

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CW-25-2020**

Mr. Yeshwant Shenoy .

**...Petitioners.**

*Versus*

The Union of India & Anr.

**.... Respondents.**

Petitioner absent.

Mr. Pravin Faldessai, Assistant Solicitor General of India for the Respondents.

**Coram : M. S. SONAK &  
M. S. JAWALKAR, JJ.**

**Date : 07<sup>th</sup> September, 2020**

**P.C.**

Mr. Shenoy, who otherwise regularly appears in this matter, has presently not put virtual appearance in the matter when called out. Accordingly, the matter is now adjourned to 21.09.2020 at the request of Mr. Pravin Faldessai, learned Additional Solicitor General of India for the Respondents. The matter to retain the same position.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

msr.